

LIR No. 455/2017

Dinesh Behra vs Mandep vs M/s Farmula One Men Power Solution Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Ms Rita Yagnik, AR for the management No. 1 and 2.

The matter is fixed for service of management no. 2 and filing of rejoinder by the workman to the WS of management no. 1 and 2.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management No. 3 which is returnable before the Court by the next date of hearing.

Workman is further directed to file rejoinder to the WS of management No. 1 and 2.

Matter stands adjourned for service of management No. 3 and filing of rejoinder to the WS of management No. 1 and 2 on **21.10.2020.**

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 486/2017

Mandeep vs M/s Farmula One Men Power Solution Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Ms Rita Yagnik, AR for the management No. 1 and 2.

The matter is fixed for service of management no. 2 and filing of rejoinder by the workman to the WS of management no. 1 and 2.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management No. 3 which is returnable before the Court by the next date of hearing.

Workman is further directed to file rejoinder to the WS of management No. 1 and 2.

Matter stands adjourned for service of management No. 3 and filing of rejoinder to the WS of management No. 1 and 2 on **21.10.2020.**

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 1600/2016

Amar Singh vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 1803/2016

Rajesh vs M/s Coach Classic

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 1804/2016

Dharamraj Chaudhary vs M/s Coach Classic

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 1984/2016

Tarun Kumar vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 2527/2016

Sanju Pal vs M/s Coach Classic

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 4398/2016

Narender vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 4399/2016

Shri Bhagwat vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 4400/2016

Ashok Kumar vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 4401/2016

Kishan Chand vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 3784/2016

Dil Mohammad & ors. vs M/s Coach Classic

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

16.09.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.12.2020.

VEENA RANI

POLC/RADC

16.09.2020

LCA No. 282/2016

Hem Raj Sharma vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for final arguments.

Written submissions already received on official email ID on behalf of the management. Same be taken on record.

Arguments heard.

Matter stands adjourned for order on **26.09.2020**.
Workman is at liberty to file written submissions before the Court by the next date of hearing.

VEENA RANI

POLC/RADC

16.09.2020

LCA No. 453/2016

Yogesh Dutt Sharma vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for final arguments.

Written submissions already received on official email ID on behalf of the management. Same be taken on record.

Arguments heard.

Matter stands adjourned for order on **26.09.2020**.
Workman is at liberty to file written submissions before the Court by the next date of hearing.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 2040/2016

Devender Kumar vs M/s Securitrans India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Shri Arun Mehta, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he will file written submissions before the Court by the next date of hearing.

At request, matter stands adjourned for final arguments on **09.10.2020**.

VEENA RANI

POLC/RADC

16.09.2020

LIR No. 5496/2016

Sudhir Saluja vs M/s Pitambar Publications

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for taking sample of signature of workman by the handwriting expert.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **18.11.2020**.

VEENA RANI

POLC/RADC

16.09.2020

LCA No. 383/2016

Saroj Devi vs DCM

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

16.09.2020.

Present : None for the workman.

Ms Deepti, AR for the management.

The matter is fixed for arguments/ clarification on application moved on behalf of the workman.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for arguments/clarification on **26.09.2020**.

VEENA RANI

POLC/RADC

16.09.2020